

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
STARRED QUESTION NO. †*276**

TO BE ANSWERED ON THE 21ST MARCH, 2017 / PHALGUNA 30, 1938 (SAKA)

MODERNISATION OF POLICE FORCES SCHEME

†*276. SHRIMATI KAMLA DEVI PAATLE:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government has recently reviewed the implementation of the Modernisation of State Police Forces Scheme and if so, the details thereof along with the shortcomings detected therein;**
- (b) the corrective steps taken to address these shortcomings and to make the scheme more effective;**
- (c) whether only a certain percentage of the Central Armed Police Forces and the State Police Personnel is being provided housing facility and if so, the details thereof and the reaction of the Government thereto;**
- (d) whether certain left wing extremism/ naxal affected States including Chhattisgarh have requested for inclusion in Group 'A' category under the said scheme on the lines of the North-Eastern States; and**
- (e) if so, the details thereof and the reaction of the Government thereto?**

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI HANSRAJ GANGARAM AHIR)**

- (a) to (e) A statement is laid on the table of the House.**

**STATEMENT IN REPLY TO LOK SABHA STARRED QUESTION NO. *276
FOR ANSWER ON 21.03.2017 REGARDING “MODERNISATION OF POLICE
FORCES SCHEME”.**

(a) &(b): The Government regularly reviews implementation of the Scheme of Modernisation of State Police Forces(MPF) as well as takes stock of details of assets created, arms and ammunition procured, vehicles and mobility, forensic science, communication and training equipment developed under the scheme in the High Powered Committee meetings while considering Annual Action Plans of the States every year. Also, quarterly Concurrent Audit of MPF Scheme funds is taken up every year.

In the year 2014, studies have been conducted to identify the State-wise/component-wise/item wise deficiencies being faced by the State Police Forces and to review the MPF Scheme. Major findings of these studies, *inter alia*, point out that there is a need to reconsider the formula of inter-state distribution of allocated funds under the scheme. The revision of distribution formula has been duly addressed in the revised proposals of MPF Scheme.

(c) So far as State Police is concerned, as on 01.01.2015, as reported by the Bureau of Police Research and Development, satisfaction level of family accommodation is 25.72% against sanctioned strength.

So far as CAPFs are concerned, the present level of housing satisfaction is about 37.51% against authorised dwelling units. The Government has recently approved construction of 13,072 houses and 113 barracks of various types at 68 locations of the Central Industrial Security Force (CISF), Central Reserve Police Force (CRPF) and Indo-Tibetan Border Police (ITBP) at a total cost of Rs. 3090.98 crore.

(d)&(e): Yes Madam, State Government of Chhattisgarh has requested for inclusion in Group 'A' category under the said scheme on the lines of North-Eastern States during 12th Meeting of Standing Committee Central Zonal Council. The Niti Aayog, which finalizes the categorization for the centrally sponsored scheme including MPF Scheme, had kept the State of Chhattisgarh under category 'B'.

